

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**



C.P. No. 51/241-242,244/NCLT/AHM/2018

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2020**

Name of the Company: Krishak Bharati Cooperative Ltd
V/s
Guajrat State Energy Generation Ltd & Ors.

Section: Section 241-242 & 244 of the Companies Act 2013.


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Kamya A. Shan i/b Arjun Joshi	Advocate	Petitioner	
2.	KALPESH OZA	CS	RESPONDENT-1 (GISEG)	

ORDER

The Parties are represented through their respective Counsel/PCS(s).

On the request of PCS for the Respondent No.1, the matter is adjourned, in the presence of the Counsel for the petitioner.

List the matter on 03.02.2020.


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 8th day of January, 2020.